

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.11.2021 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 313 of 2021 in Comp. App. (AT) (Ins) No. 119 of 2020	Gajender Sharma Vs. Dinesh Sanitary Store & Anr.	Siddharth Sangal	Siddhartha Patra-IRP Biswaksen Panda-PCS
2.	I.A. No. 2068 of 2021 in Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	Himanshu Yadav
3.	I.A. No. 2236 of 2021 in Comp. App. (AT) No. 145 of 2020	Air Water Inc. Vs. Ellenbarrie Industrial Gases Ltd & Ors.	Dheeraj Nair	Vikrant Nair Nipun Katyal-R1 Vikrant Pachnanda-R2 Iram Hassan-R3 Shaunak Mitra-R4 Varinder Singh Dhiman-R5 & R7

For Directions

4.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R-NSE)
5.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	Ankit Raj-R1
6.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	Pankaj Vijeyan Falguni Shete-R1 Vipul Mittal-R2
7.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd. & Anr.	Raghuveer Kapur Manmeet Kaur	K Datta-R1 Arveena Sharma-R2
8.	Comp. App. (AT) (Ins) No. 18 of 2020	Ashok Gulab Chand Baid Vs. Starwing Plastic & Chemicals Pvt. Ltd.	Charu Sachdev	Dhaval Deshpandey

9.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Saikat Sarkar-R1 Neeraj Kr. Gupta- IRP
10.	Comp. App. (AT) (Ins) No. 198 of 2020	Nishit B Patel Vs. Good Value Financial Services Pvt. Ltd. & Anr.	Nitin Mishra	Aman Varma Tajinder Pal Singh- R2
11.	Comp. App. (AT) (Ins) No. 505 of 2020	Tata Capital Financial Services Ltd. Vs. M C Nally Bharat Engineering Company Ltd.	Nagarkatti Kartik Uday	Poornima Krishna
12.	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjunwala & Anr.	Kumar Anurag Singh	Soumya Dutta-R2
13.	Comp. App. (AT) (Ins) No. 629 of 2020	IST Green Power Pvt. Ltd. Through its Director and Authorised Signatory Suresh Chand Jain Vs. Debashish Nanda Resolution Professional of Venta Realtech Pvt. Ltd. With	Atanu Mukharjee	Shashwat Anand-R1
14.	Comp. App. (AT) (Ins) No. 668 of 2020	Global Credit Capital Ltd. Vs. Debashish Nanda Through IRP Corporate Debtor (The Interim Resolution Professional/ Resolution Professional)	Vikas Jain	Shashwat Anand Debashis Nanda-IRP
15.	Comp. App. (AT) (Ins) No. 648 of 2020	Pankaj Mahajan Resolution Professional NS Papers Ltd. Vs. Fimakem India Ltd.	Sumit Shukla	Sushant Mahajan
16.	Comp. App. (AT) (Ins) No. 697 of 2020	Jaypee Infratech Ltd. Through Its Interim Monitoring Committee Represented by Duly Authorised Secretary Anuj Jain (Erstwhile Interim Resolution Professional) Vs. JC World Hospitality Pvt. Ltd. Through Its Resolution Professional & Ors.	Sumant Batra	
17.	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2

For Admission (Fresh Cases)

18.	Comp. App. (AT) (Ins) No. 878 of 2021	Fortune Graphics Ltd. Vs. Vineet Aggarwal & Ors.	S.Q. Kazim	
19.	Comp. App. (AT) No. 130 of 2021	Manish Padwal Gopal Vs. Registrar of Companies, Mumbai	Harsh Kesharia	
20.	Comp. App. (AT) No. 131 of 2021	Bonita Rakesh Dhawan Vs. Rakesh Kumar Dhawan & Ors.	Ashima Mandla	
21.	Comp. App. (AT) No. 132 of 2021 (With Defects)	Jatinder Singh Ahuja & Ors. Vs. Tata Steel Ltd. & Ors.	Avinash Bhati	

For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 725 of 2021	West Bengal Financial Corporation Vs. Krishnaswami CVR & Anr.	Madhumita Bhattacharjee	Soumya Dutta Rohit Djujta-R1
23.	Comp. App. (AT) (Ins) No. 341 of 2021	PEC Ltd. Vs. Tathagat Exports Pvt. Ltd.	Gaurang Kanth	
24.	Comp. App. (AT) (Ins) No. 431 of 2021	G.L. Engineering Industries Pvt. Ltd. Vs. Supreme Engineering Ltd.	Neeha Nagpal	Mohit D. Ram Aditi Hambarde

For Hearing

25.	Comp. App. (AT) (Ins) No. 130 of 2021 (PH)	Avneesh Kumar Singh Vs. Indian Delco Pvt. Ltd.	Prateek Gupta	Anish Gupta
26.	Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors. With	Bharat Sood	Sreenita Ghosh Sanchari Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee- CoC
27.	Comp. App. (AT) (Ins) No. 285 of 2020	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee- CoC
28.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	Ketan M Parikh Kuldeep Kadesara - R1 Rajat Lohia-R2

29.	Comp. App. (AT) (Ins) No. 26 of 2021	Commissioner of State Taxes & Excise Himachal Pradesh & Ors. Vs. Naresh Kumar Sood, Liquidator With	Abhimanyu Jhamba	Ajay Kr. Jain Naresh Kr. Sood- liquidator
30.	Comp. App. (AT) (Ins) No. 336 of 2021	Deputy Commissioner of State Taxes & Excise (Himachal Pradesh) Vs. Sanjay Gupta, Liquidator	Aakash Varma	Abhishek Anand Kunal Godhwani

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By order of Hon'ble Chairperson

**-sd/-
Registrar**